

Budget allocation of the Ministry of Tribal Affairs for the various schemes of tribal development *vis-à-vis* the amount utilised during 2014-15 is given as under:

(₹ in crore)

Year	BE	RE	Exp.	Exp. w.r.t RE (percentage)
2014-15	4479.00	3850.00	3830.60	99.5%

Scheduled tribe women are also eligible to avail the benefits of various schemes for women implemented by various Central Ministries/Departments and State Governments.

Ministry of Tribal Affairs gives due priority to women under its income generating activities, skill and vocation training, etc. programmes. Due representation of women in various Committee of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 have also been provided for.

In order to empower scheduled tribe women, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs launched Adivasi Mahila Sashaktikaran Yojana (AMSY) in 2002 exclusively for scheduled tribe women. Under the scheme, financial assistance upto 90% for projects costing ₹ 1.00 lakh has been provided at concessional rate of interest of 4% p.a. In addition, scheduled tribe women are also eligible to seek financial assistance under the Term Loan, Micro Credit and Adivasi Shiksha Rin Yojana of NSTFDC.

(c) State-wise unutilised amount of funds out of the disbursed amount during 2014-15 under AMSY scheme is as under:

(₹ in crore)

Sl.No.	State	Un-utilised amount
1.	Himachal Pradesh	0.14
2.	Rajasthan	0.49

#### **Water sports complex for canoeing and kayaking training facility**

2705. PROF. M.V. RAJEEV GOWDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Ministry has made provisions and water sports complex for canoeing and kayaking training facility to the youth;

(b) if so, the State-wise details of such training centres;

(c) whether the Ministry has abandoned the construction of the proposed Regional Water Sports Complex at Takmu hill in Manipur;

(d) if so, the reasons therefor; and

(e) whether the Ministry intends to seek financial assistance from the Ministry of Finance to complete the construction of the Regional Water Sports Complex and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Yes, Sir.

(b) Details of Water Sports Centres established by Sports Authority of India (SAI) are as follows:

- SAI Special Area Games (SAG) Centre, Alleppey (Kerala)
- SAI SAG Centre, Port Blair (Andaman and Nicobar Islands)
- SAI SAG Centre, Jagatpur (Odisha)
- SAI SAG Centre, Bhopal (Madhya Pradesh)

(c) No, Sir. Regional Water Sports Complex at Takmu Hill in Manipur is under construction by the State Government.

(d) and (e) Questions do not arise in view of (c) above.

#### **Opening of new sports coaching and training centres**

2706. SHRI SHADI LAL BATRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to open new sports coaching and training centres in the country;

(b) if so, the details thereof including the locations identified along with the funds allocated for the purpose;

(c) the time by when these centres are likely to be opened; and

(d) the steps being taken/proposed to be taken to improve coaching standards in the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Yes, Sir.

(b) Sports Authority of India (SAI) normally opens its training centres based on availability of talent, provided necessary infrastructure is made available by the